NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

49

C.S.P. No. 581/(MAH)/2017

CORAM:

S. No.

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

NAME OF THE PARTIES: Fairdeal Multimedia Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

1. Humant File.

NAME

DESIGNATION

SIGNATURE

mummy

ORDER

CSP 581/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 14.9.2017

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)